GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION No.2303 TO BE ANSWERED ON 01.08.2016

TSP ALLOCATIONS

2303. SHRI RAMSINH RATHWA: SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details and status of implementation of Tribal Sub-Plan (TSP) during the last three years in the country, State/UT-wise

(b) the details of allocations made and utilisation reported by the different nodal Ministries under TSP during the said period;

(c) whether the Government has taken note of under utilization of funds under TSP and if so, the details thereof and the reasons therefor;

(d) the corrective steps taken/being taken by the Government in this regard; and

(e) the details of guidelines issued by the Government for proper implementation of TSP by the States and compliance status thereof, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR)

(a): The details and status of implementation of Tribal Sub-Plan (TSP) during the last three years in the country, State/UTwise is at <u>Annexure-I</u>.

(b):The details of allocation made and utilisation reported by the different nodal Ministries under TSP during the said period is at <u>Annexure-II</u>.

(c) to (e): Guidelines on formulation, implementation and monitoring of Tribal Sub Plan (TSP) have been issued by the erstwhile Planning Commission from time to time. The emphasis has been to earmark funds under TSP in the Plan outlay, at least in proportion to the percentage of ST population. In the backdrop, a Task Force was constituted in June, 2010 under the chairmanship of Dr. Narendra Jadhav, Member, Planning Commission (NITI Aayog) to review the operational guidelines in implementing TSP and suggest remedial measures for an effective and meaningful implementation of TSP. After due deliberations, NITI Aayog (erstwhile Planning Commission)has issued a detailed revised Guidelines for implementation of TSP by Central Ministries and States /UT. The Guidelines, inter alia, reiterate the resolve of Government for allocation of funds under TSP out of total Plan Outlays not less than the population proportion of STs in State as per 2011 census. The Guidelines further stipulates provisions addressing the issues such as diversion of funds meant for tribal areas, monitoring of schemes and judicious utilization etc.

Ministry of Tribal Affairs has also issuedGuidelines for Inter-State allocation of funds and implementation of Programmes / Activities under Special Central Assistance (SCA) to Tribal Sub Plan (TSP) and Proviso to Article 275(1) of Constitution in the month of June, 2016 for effective implementation of Schemes administered by this Ministry wherein issues related to allocation of funds, priority areas, gap identification,need for nodal Department in States, judicious utilization of TSP fund,institutionalizing the instruments for ensuring transparency, accountability and social audit have been suitably taken care of. In this process the Ministry has adopted a strategic process namely Vanbandhu Kalyan Yo0jana (VKY) which aims at creating enabling environment for need based and outcome oriented holistic development of the tribal people. This process envisages to ensure that all the intended benefits of goods and services under various programmes / schemes of Central as well as State Governments actually reach the target groups by convergence of resources through appropriate institutional mechanism.

Annexure-I

Statement referred to in reply to point (a) of LSUSQ No. 2303 dated 01.08.2016

(Rs. in crore)

Sl. No.	State/U.T	% of ST Population	Annual P	lan 2013-14	Annual Pla	in 2014-15	Annual Plan 2015-16	
110.		(2011 Census)	TSP Outlay TSP Actual Exp.		TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.
1	2	3	4	5	6	7	8	9
1	Andhra Pradesh	7.00	3666.60	2215.40	1500.26	1442.45	1904.48	1320.17
2	Assam	12.45	82.00	72.55	90.20	67.77	98.33	34.31
3	Bihar	1.28	485.00	434.52	412.13	214.00	679.13	544.08
4	Chhattisgarh	30.62	7952.17	6946.97	9518.57	NR	NR	NR
5	Goa	10.23	518.38	241.56	455.92	249.51	469.28	280.03
6	Gujarat	14.75	7236.60	6443.33	9038.54	7536.10	9690.53	NR
7	Himachal Pradesh	5.71	369.00	361.28	395.47	432.49	432.00	424.45
8	Jammu & Kashmir	11.91	1113.55	NR	NR	NR	NR	NR
9	Jharkhand	26.21	8474.60	5102.97	11680.29	NR	NR	NR
10	Karnataka	6.95	2480.74	1950.26	4315.18	3017.42	4582.72	3183.05
11	Kerala	1.45	389.85	389.85	600.00	581.68	700.36	NR
12	Madhya Pradesh	21.09	6931.03	5663.65	12057.64	6424.91	12852.07	4522.43
13	Maharashtra	9.35	4360.48	3979.42	4814.92	4090.21	5170.00	NR

Sl. No.	State/U.T	% of ST Population (2011	Annual P	lan 2013-14	Annual Pla	in 2014-15	Annual Plan 2015-16		
		Census)	TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.	TSP Outlay	TSP Actual Exp.	
14	Manipur	35.12	1376.28	1280.67	3059.68	NR	NR	NR	
15	Odisha	22.85	5620.11	5099.56	7884.50	5869.56	9134.34	5189.72	
16	Rajasthan	13.48	5493.57	4803.15	9432.05	7671.23	15613.40	13409.05	
17	Sikkim	33.80	NR	NR	NR	NR	NR	NR	
18	Tamil Nadu	1.10	489.48	439.77	572.93	445.85	657.76	330.82	
19	Telangana				4559.81	NR	5035.68	NR	
20	Tripura	31.76	923.26	716.83	2052.08	1532.02	3345.34	1329.25	
21	Uttar Pradesh	0.57	41.50	18.69	104.29	48.34	76	210.56	
22	Uttrakhand	2.89	255.00	177.20	318.00	258.86	430.12	227.05	
23	West Bengal	5.80	2147.77	1583.67	3139.40	3022.63	3724.52	NR	
24	A & N Islands	7.50	228.79	355.55	240.00	175.77	NR	NR	
25	Daman & Diu	0.06	3.90	4.95	11.24	NR	NR	NR	
	TOTAL	8.20	60639.66	48281.80	86253.10	43080.80	74596.06	31004.97	

Source: State Plan Approval letters and TSP documents of the State Govt.

NR: Not Reported

Note: The Govt. of Telangana full scale financial budget commenced from the year 2014-15, the details of previous year are inclusive and pertain to the State of Andhra Pradesh.

Annexure-II

Statement referred to in reply to point (b) of LSUSQ No. 2303 dated 01.08.2016

(Rs. in crore)

			2013-14			2014-15	2015-16		
S.No.	Ministry/ Department	BE	RE	Actual Exp.	BE	RE	Actual Exp.	BE	RE
1	Department of Agriculture and Cooperation	932.50	952.88	960.08	953.52	885.60	875.68	971.71	930.10
2	Department of Agriculture Research & Education	123.00	92.00	92.00	133.80	90.00	90.00	133.00	108.03
3	Ministry of Coal	31.60	37.72		37.15		33.05		37.15
4	Department of Telecommunication	14.50	9.13		17.50	7.47		1.64	
5	Department of Electronics and Information Technology	201.00	143.38	143.08	256.00	106.22	222.33	172.00	181.00
6	Department of Food & Public Distribution	6.28	6.00	7.50	4.13	2.40	2.40	1.12	1.12
7	Ministry of Culture	28.70	29.40	26.27	36.70	30.00	25.88	29.10	28.34
8	Ministry of Drinking Water & Sanitation	1526.00	1200.00	1275.45	1526.00	1210.00	672.52	623.00	1074.30
9	Ministry of Environment, Forests and Climate Change	16.00	13.70	13.98	16.00	11.74	12.72	5.00	5.00
10	Department of Health and Family Welfare	2391.53	1899.53	2162.98	2512.89	1866.37	1916.16	2013.02	2014.56
11	Ministry of AYUSH	21.38	15.00	11.21	21.38	9.35	9.35	20.16	12.80
12	Department of Health and Research		57.50						
13	Department of AIDS Control	146.37							
14	Ministry of Housing & Urban Poverty Alleviation	35.04	23.31	24.94	144.00	24.60	19.99	130.00	40.20
15	Department of School Education & Literacy	5313.52	5046.02	4879.35	5663.8	4796.35	4707.15	4297.27	4297.16
16	Department of Higher Education	1219.59	1105.59	1043.49	1267.62	951.31	884.34	1189.17	1011.05
17	Ministry of Labour and Employment	206.95	146.10	108.36	200.57	121.36	123.14	176.55	52.65
18	Ministry of Micro, Small and Medium Enterprises	244.21	203.98	137.80	273.00	179.37	170.39	214.27	206.53
19	Ministry of Mines	9.72	8.56		21.47		10.71		8.94

		2013-14				2014-15	2015-16		
S.No.	Ministry/ Department	BE	RE	Actual Exp.	BE	RE	Actual Exp.	BE	RE
20	Ministry of Panchayati Raj	37.55	617.87		1203.00	582.20			15.21
21	Ministry of Road Trasport and Highways	800.00	660.00	359.34	400.00	350.00	399.26	400.00	520.00
22	Department of Rular Development	4452.03	3574.84	4452.03	10358.5	2907.93	3314.27	2714.37	2786.18
23	Department of Land Resources	576.45	246.80	252.90	375.00	250.10	254.03	159.97	154.80
24	Department of Science & Technology	69.43	36.73	36.91	78.12	36.30	36.20	85.04	85.04
25	Department of Empowerment of Persons with Disability	46.00	33.65	15.58	45.20	28.93	31.78	45.22	43.60
26	Ministry of Textile	55.57	43.20	20.79	55.57	49.47	33.04	42.28	67.78
27	Ministry of Trousirm	32.05	24.50	24.34	47.05	27.50	30.45	37.00	21.25
28	Ministry of Tribal Affairs	4279.00	3879.00	3821.67	4479.00	3850.00	3832.20	4792.19	4550.00
29	Andaman and Nicobar Islands	2.94	153.97	122.00	228.13	129.56	103.83	231.90	219.57
30	Dadra & Nagar Haveli			28.86		40.53	35.42	43.40	43.40
31	Daman & Diu	1.00	2.93	2.60	8.68	8.68	10.36	12.18	12.18
32	Lakshadweep			360.22		395.46	334.26	510.40	510.40
33	Ministry of Water Resources, River Development and Ganga Rejuvenation	19.50	7.70		191.58		60.00		190.05
34	Ministry of Women and Child Development	1668.70	1668.70	1575.78	1730.20	1517.00	1597.51	843.57	1666.71
35	Ministry of Youth Affairs and Sports	90.28	90.28	79.53	101.29	69.72	72.30	85.30	68.07
	TOTAL	24598.39	22029.97	22039.04	32386.8	20535.5	19920.72	19979.77	20963.17